

FORM A		
PUBLIC ANNOUNCEMENT		
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)		
FOR THE ATTENTION OF THE CREDITORS OF		
GREY'S EXIM PRIVATE LIMITED LIMITED		
RELEVANT PARTICULARS		
1.	Name of corporate debtor	GREY'S EXIM PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	25/02/2005
3.	Authority under which corporate debtor is incorporated / registered	ROC Mumbai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U51909MH2005PTC151601
5.	Address of the registered office and principal office (if any) of corporate debtor	A/2 309 Shabs & Nahar Ind Estdhanraj Mill Compound Lower Parel Mumbai Mh 400013 In
6.	Insolvency commencement date in respect of corporate debtor	27.06.2023 (The Order dated 27.06.2023 was received by the undersigned on 05.07.2023)
7.	Estimated date of closure of insolvency resolution process	24.12.2023 (Being 180 days from 27.06.2023)
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Prashant Jain Registration No. IBBI/IPA-001/IP-P01368/2018-2019/12131
9.	Address and e-mail of the Interim Resolution Professional, as registered with the Board	Add: A501, Shanti Heights, Plot No. 2,3,9B/10, Sector 11, Koparkharine, Thane, Navi Mumbai-400709 Email id: ipprashantjain@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	C/o SSARVI Resolution Services LLP Add: B-610, BSEL Techpark, Sector 30 A, Opp. Vashi Railway Station, Navi Mumbai – 400703 Website: www.ssarvi.com/ Email: greyexim.cirp@gmail.com
11.	Last date for submission of claims	19.07.2023
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NA
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NA
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	https://www.ibbi.gov.in/home/downloads NA
<p>Notice is hereby given that the Hon'ble National Company Law Tribunal, Mumbai Bench has ordered the commencement of a Corporate Insolvency Resolution Process of GREY'S EXIM PRIVATE LIMITED on 27/06/2023 (The Order dated 27.06.2023 was received by the undersigned on 05.07.2023). The creditors of GREY'S EXIM PRIVATE LIMITED are hereby called upon to submit their claims with proof on or before 19.07.2023 to the interim resolution professional at the address mentioned against entry No. 10.</p> <p>The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.</p> <p>Submission of false or misleading proofs of claim shall attract penalties.</p> <p style="text-align: right;">SD/- Mr. Prashant Jain</p> <p style="text-align: center;">Registration No.: IBBI/IPA-001/IP-P01368/2018-2019/12131 Interim Resolution Professional</p> <p>Date: 07/07/2023 Place: Mumbai</p> <p style="text-align: right;">in the matter of Grey's Exim Private Limited</p>		

Size: 8w x 14h cm

6th July 2023

For **07th July 2023**